

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1009  
ANSWERED ON:02.03.2015  
LONDON DELHI DREAMLINER FLIGHT  
Mohan Shri P. C.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether there has been any recent incident wherein an Air India Boeing 787 Dreamliner aircraft at London's Heathrow Airport lay dormant for long hours due to non-availability of pilot to fly it back to Delhi;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action in this regard and if so, the details thereof;
- (d) whether Air India has incurred extra expenditure to accommodate passengers into hotels and if so, the total amount of expenditure incurred in this regard; and
- (e) the steps taken by Air India to ensure that such incidents do not recur in future?

**Answer**

Minister of State in the Ministry of CIVIL AV IATION (Or Mahesh Sharma)

- (a) and (b): Flight AI-112 London/Delhi of the 6th January, 2015 was delayed. The crew scheduler failed to position cockpit crew timely for operating the flight. The lapse occurred due to disruption in flights on account of fog.
- (c) The concerned scheduler has been warned to be careful in future to avoid recurrence of such incidents.
- (d) An approximate expenditure of GBP 15805.00 was incurred towards 133 passengers on Hotel Accommodation, Transfer on other carrier and Taxi Fare.
- (e) : Operational resources including manpower have been enhanced to ensure such lapses do not recur. The pilot roster has now been shifted to a far better centralized computer environment, IOCC (Integrated Operations Control Centre) where, monitoring supervision & control can be harnessed.